

12.22 hrs.

PAPERS LAID ON THE TABLE

BORDER SECURITY FORCE (AMENDMENT RULES AND NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table :—

- (1) (i) A copy of the Border Security Force (Amendment) Rules, 1970, published in Notification No. S. O. 1362 in Gazette of India dated the 8th April, 1970 along with its Hindi version published in Gazette of India dated the 3rd October, 1970, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [*Placed in Library. See. No. LT-351/71.*]
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [*Placed in Library. See. No. LT-352/71*]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951 :—
 - (i) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1971, published in Notification No. G. S. R. 747 in Gazette of India dated the 22nd May, 1971.
 - (ii) The Third Amendment of 1971 to the Indian Police Service (Pay) Rules, 1954 published in Notification No. G. S. R. 748 in Gazette of India dated the 22nd May, 1971. [*Placed in Library. See. No. LT-353/71.*]

RUBBER (AMENDMENT) RULES, COFFEE (AMENDMENT), RULES NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, CERTIFIED ACCOUNTS OF CARDAMOM BOARD, ERNAKULAM AND ANNUAL REPORT OF COFFEE BOARD, 1969-70

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table :—

- (1) A copy of the Rubber (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 430 in Gazette of India dated the 27th March, 1971, under sub-section (3) of section 25 of the Rubber Act, 1947. [*Placed in Library. See. No. LT-354/71.*]
- (2) A copy of the Coffee (Amendment) Rules, 1971, (Hindi and English versions) published in Notification No. GSR 623 in Gazette of India dated the 1st May, 1971, under sub-section (3) of section 48 of the Coffee Act, 1942. [*Placed in Library. See, No. LT-355/71*]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
 - (i) The Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines) Control Amendment Order, 1971, published in Notification No. S. O. 784 in Gazette of India dated the 20th February, 1971.
 - (ii) The Textile Machinery (Production and Distribution) Control Amendment Order, 1971, published in Notification No. S. O. 785 in Gazette of India dated the 20th February, 1971. [*Placed in Library. See. No. LT-356/71*]

[Shri A. C. George]

- (4) A copy of the Certified Accounts (Hindi and English versions) of the Cardamom Board, Ernakulam for the year 1969-70 and the Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965. [Placed in Library. See. No. LT-357/71]
- (5) A copy of the Annual Report of the Coffee Board for the year 1969-70. [Placed in Library. See. No. LT-358/71]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 7th June, 1971, agreed without any amendment to the General Insurance (Emergency Provisions) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 2nd June, 1971."

12.23 hrs.

GENERAL BUDGET, 1971-72--GENERAL DISCUSSION—Contd.

MR. SPEAKER : The House will now take up general discussion of the general budget. We have still 5 hours and 15 minutes. When would the Minister like to reply ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : I would like to reply some time tomorrow, either 3 O'Clock or 4 O'Clock. 4 O'Clock would suit me very well. I will take 30 minutes to 1 hour.

MR. SPEAKER : Shri Shivpujan Shastri will continue his speech.

श्री शिवपूजन शास्त्री (विक्रमगंज) : अध्यक्ष महोदय, इस वर्ष का बजट हमें एक नई विधा की तरफ ले जाता है, इस लिये वित्त मंत्री जी बधाई के पात्र हैं। यह बजट देश की वर्तमान आर्थिक स्थिति की पृष्ठभूमि में है। देश की आर्थिक स्थिति तरक्की पर है, खासकर कृषि उत्पादन 5 प्रतिशत से भी अधिक बढ़ा है। औद्योगिक उत्पादन 5 प्रतिशत अधिक बढ़ा है, लेकिन जितना होना चाहिये उतना नहीं हो रहा है। खासकर खाद्यान्न 100 प्रतिशत अधिक हो रहा है। 1950 में 5 करोड़ टन अन्न होता था लेकिन 1971 में 10.5 करोड़ टन हो रहा है। इस तरह हम देखते हैं कि कृषि उत्पादन दिन दिन बढ़ रहा है। अभी मैं अपने निर्वाचन क्षेत्र में देखा कि जिन खेतों में एक फसल होती थी, उन में तीन फसलें निकालने की तैयारी हो रही है। मई और अप्रैल के महीने में जहाँ पर पहले कुछ नहीं होता था वहाँ धान बोया जा रहा है। इस मामले में लोग बिज्ञान से भी मदद ले रहे हैं और गावों में भी खेती के लिये ट्रैक्टरों का व्यवहार कर रहे हैं। अगर इस तरह से देखा जाय तो देहातों में कृषि उत्पादन काफी तरक्की पर है। कमी सिर्फ इस बात की है कि जो किसान एक बीघा या पांच बीघे तक भूमि में खेती करते हैं वह ट्रैक्टर को व्यवहार में नहीं ला सकते हैं और अच्छी खाद भी इस्तेमाल नहीं कर सकते हैं। उन के लिये खाद और ट्रैक्टरों का इन्तजाम किया जाना चाहिये।

जहाँ तक पिछले वर्षों का सवाल है, मंत्री महोदय उन को ध्यान में रखते हुए आगे के लिये विचार कर रहे हैं और तैयारी कर रहे हैं। उत्पादन में जो कमी है उस के लिये मंत्री महोदय जिम्मेदार नहीं हैं। उस के लिये देश में काफी जागरूकता लाने की जरूरत है और